

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6504
ANSWERED ON:06.05.2015
ALLOCATION OF HOUSES DUE TO SECURITY CONCERNS
Pandey Dr. Mahendra Nath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Government has provided Government accommodations to certain persons under special provision from security point of view;
- (b) If so, the names of the said persons as on date;
- (c) The criteria laid down in this regard;
- (d) Whether the Government has reviewed the said criteria; and
- (e) If so, the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) Yes, Madam.
- (b) Smt. Priyanka Gandhi Vadra, Shri K.P.S. Gill and Shri M.S. Bitta have been provided Government accommodation under special provision from security point of view.
- (c) The details are at Annexure-I.
- (d) & (e) Yes, Madam. The details are as under:
 - (i) In future no Govt. accommodation will be allotted to any private person on security considerations except to an SPG Protectee.
 - (ii) The security protectees will not be required to surrender their own house in Delhi in lieu of allotment of General Pool residential accommodation.
 - (iii) Special licence fee shall be charged in respect of Government accommodation provided to the security protectees including SPG protectees. Revised rates shall be charged from 24.07.2013.